

# **BUSINESS ADVISORY COMMITTEE**

(Fourteenth Lok Sabha)

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## **TENTH REPORT**

(Presented on 23.03.2005)

The Business Advisory Committee held a sitting on Tuesday, the 22<sup>nd</sup> March, 2005.

2. The Committee recommend that one hour may be allotted to the Resolution seeking approval of the House to the notification No. 14/2005- Central Excise dated 7<sup>th</sup> March, 2005 [G.S.R. 161 (E) dated 7<sup>th</sup> March, 2005] issued under section 3 of the Central Excise Tariff Act, 1985 (5 of 1986).

3. The Committee also recommend that the discussion and voting on Demands for Grants (General) for 2005-2006 in respect of the following Ministries may be taken up in the following order:

(1) Agriculture	
(2) Rural Development	
(3) Human Resource Development	May be discussed on Wednesday, the 20 <sup>th</sup> , Thursday, the 21 <sup>st</sup> , Monday, the 25 <sup>th</sup> and Tuesday, the 26 <sup>th</sup> April, 2005.
(4) Home Affairs	
(5) Science and Technology	
(6) Labour	

4. The Committee further recommend that discussions under rule 193 on the following subjects may be held on Wednesday, the 23<sup>rd</sup> March, 2005:

- (1) Natural Calamities in the country; and
- (2) Electoral Reforms.

**NEW DELHI;**  
March 22, 2005  
Chaitra 1, 1927 (Saka)

**SOMNATH CHATTERJEE**  
**Chairman**  
**Business Advisory Committee**